



SUPREME COURT OF INDIA

The Supreme Court Collegium has recommended the names of (i) Ms Shamima Jahan, Advocate and (ii) Ms Yarenjungla Longkumer, Judicial Officer, for appointment as Judges of the Gauhati High Court in the following terms:

The recommendation for appointment of the above two candidates as Judges of the Gauhati High Court was made by the Collegium of the High Court on 29 May 2023.

On 17 October 2023, the Supreme Court Collegium scrutinized and evaluated the material placed on record. Further consideration of the recommendation was deferred with a view to seek a report from the Chief Justice of the Gauhati High Court in consultation with members of the High Court Collegium on the suitability of the candidates, in light of the inputs provided by the Government.

The Chief Justice of the Gauhati High Court by letters dated 19 October 2023 and 7 November 2023 forwarded the minutes of the Collegium regarding suitability of the above mentioned candidates.

In terms of the Memorandum of Procedure, the Judges of the Supreme Court conversant with the affairs of the Gauhati High Court were consulted to ascertain the fitness and suitability of the two candidates.



Having regard to the above and the opinion of our consultee-colleagues and on an overall consideration of the recommendation made by the Collegium of the High Court, the Collegium is of the considered view that (i) Ms Shamima Jahan, Advocate and (ii) Ms Yarenjungla Longkumer, Judicial Officer, are suitable for appointment as Judges of the Gauhati High Court.

The Collegium, therefore, resolves to recommend that (i) Ms Shamima Jahan, Advocate and (ii) Ms Yarenjungla Longkumer, Judicial Officer, be appointed as Judges of the Gauhati High Court. Their inter se seniority be fixed in terms of the existing practice.

(Dhananjaya Y Chandrachud), CJI

(Sanjiv Khanna), J

(B R Gavai), J

04 January 2024.